

Shri Jawaharlal Nehru: That is more or less correct; and that was the boom period when they amassed lots of money.

Indians in Ceylon

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*570. { **Shri Hem Barua:**
Shri Shree Narayan Das:
Shri Radha Raman:
Shri Ramakrishna Reddy:
Shri D. C. Sharma:
Shri Tangamani:

श्री भूषन दर्शन : श्रीमन् इस स्वेत पत्र में स्वीकार किया गया है कि विशेष कर पश्चिमी तिब्बत में जो भारतीय व्यापार करते थे उनके कई लाख रुपयों का सामान पिछले साल वहां रुक गया था और इस साल भी वही स्थिति रही है तो क्या गवर्नमेंट विचार कर रही है कि चीन सरकार से गवर्नमेंटल लेवल पर उस रुपये को वसूल कर भारतीय व्यापारियों को दिलवाया जाय ?

Will the **Prime Minister** be pleased to state:

(a) whether any negotiation for finding out solution of the problem of persons of Indian origin in Ceylon has been started by the Government of Ceylon; and

(b) if so, the present stage of negotiations?

श्री जवाहर लाल नेहरू : माननीय सदस्य गवर्नमेंट लेवल की बात करते हैं यानी गवर्नमेंट वसूल करे चीनी सरकार से तो माननीय सदस्य जानते ही हैं कि इस वक्त चीनी सरकार के साथ जो हमारे एग्रीमेंट्स हैं उन पर तो अमल हो नहीं रहा है और वे चाहते हैं कि हम चीनी सरकार से नये एग्रीमेंट्स करे उन से पैसा लेने के ।

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) (a) and (b). No fresh negotiations have been started by the Government of Ceylon with the Government of India in regard to the problem of persons of Indian origin in Ceylon.

Shri Hem Barua: May I know whether the attention of Government is drawn to the Ceylon Finance Minister's proposals to the effect that Rs. 400 annually be levied on any foreign resident visa-holder, and an annual registration fee of Rs. 1,000 on business, big or small? If so, may I know whether it is not a heavy burden on the Indian nationals living in Ceylon with middle incomes? May I know whether these proposals will not augur ill for the talks that were expected to be held between the two Prime Ministers to settle the issues in a friendly manner?

श्री प्रकाश वीर शास्त्री : क्या मैं जान सकता हूँ कि व्यापारियों के आने जाने का जो यह सिलसिला जारी है तो इस में उधर से कुछ ऐसे व्यापारी भी आये हैं जोकि गुप्तचर का कार्य करते हुए पकड़े गये हैं ।

Shri Jawaharlal Nehru: This particular question was put here in this House and answered only a day or two ago.

Shri P. G. Deb: May I know the value of export between India and Tibet during 1960?

Shri Sadath Ali Khan: Up to September, the exports are of Rs. 10.8 lakhs.

Shri Ramanathan Chettiar: Is there any likelihood of the two Prime Ministers meeting in the near future to discuss matters that have been pending for a long time?

Shri Jawaharlal Nehru: There is no such proposal at present.

Shri Tangamani: Has the attention of Government been drawn to the fact that news has appeared in the *Hindu* that the Prime Minister of Ceylon expressed her willingness to confer with the Prime Minister to solve this ten-year old problem affecting 8 lakh people of Indian descent? If so, may I know whether any communication has been made either to our High Commission there or by the High Commission to us?

Shri Jawaharlal Nehru: I cannot say what appeared in the *Hindu*. I have not read that. But the fact is known. The Prime Minister of Ceylon has mentioned that she will be happy to do that—I should think we will all be happy. But no communication in that particular matter has been addressed by either Government.

Shri N. R. Muniswamy: When we are trying to solve the existing problems of people of Indian origin in Ceylon new problems are coming up. May I know whether our Government has become aware of the fact that recently Ceylon Government have issued a direction to shoot illicit immigrants at sight? What is the action our Government propose to take to see that this order is modified?

Shri Jawaharlal Nehru: I feel Government can take no action in this matter.

Shri Kamalnayan Bajaj: What is the total number of people of Indian origin; and how many of them have been given Ceylon nationality?

Shri Jawaharlal Nehru: Broadly, there are about 700,000.

Mr. Speaker: How many of them have since been given Ceylon nationality?

Shri Jawaharlal Nehru: I have very recently answered this question, I believe, I can again answer if a question is put. I would like to give exact figures; there is no good my guessing.

Shri Tangamani: One question more, Sir.

Mr. Speaker: Does not matter; this is an eternal problem.

Shri Tangamani: This is a different question, Sir.

Mr. Speaker: Yes.

Shri Tangamani: May I know whether it has been brought to the notice of Government that because of certain illicit immigrants going into Ceylon those stateless persons are being harassed by arrests and other things and that such facts have been reported to the High Commission also?

Shri Jawaharlal Nehru: All these matters act and react on each other. If a large number of illicit immigrants go there, it creates a feeling against Indians actually there. That is true. But, I have no specific information of any such incidents happening.

Shri Tangamani: The point is.....

Mr. Speaker: The point may be there. I am not going to allow an argument on this here.

Wage Board for Sugar Industry

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 Shri S. M. Banerjee:
 Shri Rajeshwar Patel:
 Shri N. R. Muniswamy:
 *571. { Shri Assar:
 Shri Tangamani:
 Shri Agadi:
 Shri Sugandhi:
 Shri Kunhan:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the Sugar Wage Board has submitted its report;

(b) if so, what are its main recommendations; and

(c) the Government's reaction to this?

The Deputy Minister of Labour (Shri Abd Ali): (a). Yes, on the 28th November, 1960.